

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 550 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 1st June, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, Jabalpur, is organizing 2 days "Mediation Refresher Programme" from 22nd to 23rd June, 2015 at Hotel Gulzar Towers, Jabalpur .

Hon'ble the Chief Justice and Patron-in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District Shivpuri, Guna, Bhopal, Damoh, Rewa, Ratlam, Ujjain, Gwalior and Jabalpur (10 Officers in all) whose names have been mentioned in the endorsement to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(MANOHAR MAMTANI)
PRINCIPAL REGISTRAR (JUDICIAL)

Endt. No. 551 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 1st June, 2015

Copy forwarded to :-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
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1. Smt. Anjuli Palo, District & Sessions Judge, Shivpuri.
2. Shri Amarnath Kesharwani, Principal Judge, Family Court, Guna.
3. Shri Dinesh Kumar Paliwal, II Additional Principal Judge, Family Court, Bhopal.
4. Dr. Subhash Kumar Jain, Principal Judge, Family Court, Damoh.
5. Shri Gopal Shrivastava, II ADJ, Rewa.
6. Smt. Giribala Singh, III AJ to I ADJ, Bhopal.
7. Shri Munshi Singh Chandrawat, I ADJ, Ratlam.
8. Shri Shyam Bihari Verma, X ADJ, Ujjain.
9. Shri Shiv Charan Pandey, VIII ADJ, Gwalior.
10. Smt. Shubhangi Palo Datt, V CJ-II, Jabalpur.

With a direction to participate in the 2 days "Mediation Refresher Programme" from 22nd to 23rd June, 2015 at Hotel Gulzar Towers, Jabalpur.

3. District and Sessions Judge Shivpuri / Bhopal / Rewa / Ratlam / Ujjain / Gwalior / Jabalpur for information and necessary action.

You are requested to send confirmation of receiving of this communication immediately, by fax.

4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to letter No. 632/2015, dated 27.05.2015.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


(MANOHAR MAMTANI)
PRINCIPAL REGISTRAR (JUDICIAL)